

## Annexure - 7

Name of the Corporate Debtor: Neo Capricorn Plaza Private Limited. (CIN U55102MH2004PTC187649)

Date of Commencement of CIRP: 08/07/2025, List of Creditors as on: 24/04/2026

## Operational creditors (Government Dues)

Sl.No.	Name of the Creditor	Government	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks, if any
			Date of claim Received	Amount of claims received	Amount of claims admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% Share in Total Amount of Claims Admitted, if applicable				
1	Division-V, CGST & CE., Mumbai West Commissionerate		18-07-2025	1,29,30,890	54,65,161	Government Claim	-	-	NO	-	-	74,65,729	-	Refer Note 2
2	ESI Corporation Sub Regional office- Pune		01-08-2025	11,94,096	11,94,096	Government Claim	-	-	NO	-	-	-	-	-
<b>TOTAL</b>				<b>1,41,24,986</b>	<b>66,59,257</b>	-	-	-	-	-	-	<b>74,65,729</b>	-	-

**General Notes:**

- 1 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
- 2 The balance amount of ₹74,65,729 has not been admitted, as the Corporate Debtor has filed an appeal challenging the classification of the order under Section 74 of the CGST Act. Since the matter is presently sub judice, the said claim shall be considered only upon admission and final disposal of the appeal.